National Company Law Tribunal

Allahabad Bench

CP NO. 03/ALD12018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: M1s Jan Vikas Insurance Corporate Agents LH SECTION OF THE COMPANIES ACT/1 & B CODE: 252(3) of companies act of 1956

SI. NO. Name Designation Representation Signature

1. Vipin kurhunda Adv. Petris
2. Prade of Signature

CAC ROC Production

C.P No. 03/ALD/2018

Sri Bipin Kushwaha, proxy for representative of petitioner Ms. Shruti Srivastava, PCS. Shri Pradip Singh Sisodia, proxy for Shri Krishna Dev Vyas, CGSC representing the ROC Kanpur.

In the present matter, the report of the ROC is still awaited. Hence, further time is granted.

Matter to be listed on 15th March, 2018.

Date: 15/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)